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Per Tribunal ☒ Date: 9/6/97
 Applicant in person / by By Pradhan
 Advocate / Respondent by By Consao
 Council.
 The matter adjourned to 3/8/97
 for Fit
 03 8 97
 Jf. Registrar

Dated: 3/8/94

Sh. P. R. Dhakefalkar for the applicant.
 Sh. P. M. Pradhan for the respondents. The
 applicant is present in the court.
 In view of the order which is passed
 in O.A. 76/91 he does not wish
 to press this O.A.

The O.A. is therefore dismissed.
 There will be no order as to costs.

Recd
 @
 578

VRamkrishna
 (V. Ramakrishna) (M. S. Deshpande)
 MCA V/C

3/8/94
 Order/Judgment despatched
 to _____ sent (s)
 10/8/94

12/8/94